

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

R.A.No.15/12 in O.A.No.466/06

..... this the 31st day of October 2012

C O R A M :

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr.S.P.SINGH, ADMINISTRATIVE MEMBER

1. Union of India through Secretary,
Department of Posts, Dak Bhavan, New Delhi.
2. Senior Superintendent of Post Offices, Lucknow.
3. Director Postal Services,
Office of CPMG, U.P Circle, Head Office, Lucknow.
4. Chief Post Master General,
U.P.Circle, Lucknow. ...Review Applicants

(By Advocate Mr.S.K.Awasthi)

V e r s u s

Radhe Lai Nigam,
S/o.Seri Ram Chandra,
Resident of Village & Post Office Veerpur (Mall),
District Lucknow. ...Review Respondent

(By Advocate Mr.Saurabh Lavanla & Dharmendra Awasthi)

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Peruse^d the review application. The grounds thereon do not fit in the grounds for which the review is maintainable. There is no error apparent on the face of the records nor any attendant grounds. As such, the review application is dismissed under circulation. Consequently the application of stay also is dismissed.

(Dated this the 31st day of October 2012)


S.P.SINGH
ADMINISTRATIVE MEMBER
asp


Dr.K.B.S.RAJAN
JUDICIAL MEMBER